10381 Constitution (Amdt.) Bill JULY 7, 1967 Constitution (Amdt.) Bill 10382

भी मचुलिमये ' मैं विश्वेयक को पेश करता हं

INDUSTRIAL DISPUTES (AMEND-MENT) BILL*

(Amendment of sections 2, 10 etc.)

श्री मणु लिसपे (मुगेर) मैं प्रस्ताव करता हूं कि श्रीद्योगिक विवाद प्रधिनियम, 1947 में भागे संशोधन करने वाले विधेयक को पेश करने की भ्रमुमति दी जाये।

Mr. Chairman: The question is

"That leave be granted to intro duce a Bill further to amend the Industrial Disputes Act, 1947'

The motion was adopted

भी नम् लिनये मैं विश्वेयक को पेश करता हु।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the Eighth Schedule)

Shri Inder J. Malhotra (Jammu) I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

Shri Inder J. Malhotra: I introduce the Bill

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 43 and the Seventh Schedule

डा॰ गोविन्ड बास (जबलपुर) : मैं प्रस्ताव करता हु कि भारत के सर्विधान मे भागे संसोधन करने नाले विश्वेयक को पेस करने की भनुमति वी जाये।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The Motion was adopted.

बा० गौविन्द वास : मैं विघेषक को पेश करता हं।

HINDU MARRIAGE (AMENDMENT) BILL*

(Amendment of section 5)

श्री प० ला० बाक्पाल (ग्यानगर) . मैं प्रस्ताव करता हू कि हिन्दू विवाह स्रक्षिनियम, 1955 में भागे संशोधन करने वाले विधेयक को पेश करने की सनुमति दी जाये।

Mr Chairman: The question is.

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955"

The motion was adopted

श्री प० ला० बाइपान में विधेयक को पेश करता हं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the Preamble)

श्री कु० वे० त्रिपाठी (उन्नाव) में प्रस्ताव करता हूं कि भारत के सविधान में भागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी आये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India.".

The motion was adopted.

^{*}Published in Gazette of India Extraordinary, Part II sect. 2 Dated 7-7-67.

(Amdt.) Bill

श्री क दे जिपाठी मैं विधेयक को येश करता है।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the Seventh Schedule)

भी कु॰ दे॰ त्रिपाठी (उन्नाव) प्रस्ताव करता ह कि भारत के सविधान मे ग्रागे सशोधन करने वाल विशेषक को पेण करने की भनुमति दी जाय।

Mr. Chairman: The question is

"That leave be granted to intro duce a Bill further to amend the Constitution of India"

The Motion was adopted भी क० द० त्रिपाठी। मैं विश्वेयक की येश करता ह।

CONSTITUTION (AMENDMENT) BILLY

(Insertion of article 37A)

भी कु० दे० त्रिपाठी (उन्नाव) प्रस्ताव करता ह कि भारत के सविधान मे भागे सशोधन करने वाले विधेयक को पेश करने की भनमति दी जाय।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

Those in favour will please say "Aye" Some hon. Members: "Aye".

Mr. Chairman: Those against will kindly say "No"

Some hon. Members: "No"

Mr. Chairman: This time I should let the "Noes" have it!

Some hon. Members: "Ayes" have it.

श्री मच्लिमवे (म्गेर) प्रध्यक्ष महोदय, यह मानी हुई बात है कि निजी सहस्यी के बिलों का इस मबसर पर विरोध नहीं किया जाता ।

Mr. Chairman: Do you want a divi-

Some hon. Members: No Leave is granted

Mr. Chairman: I will put it again. The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

Those in favour will say "Aye"

Some hon, Members: "Ave"

Mr. Chairman: Those against will say "No"

I think the "Ayes" have it, the "Ayes" have it Leave is granted

The motion was adopted

भी कु० दे० त्रिपाडी मैं विश्लेयक को पेश करता है।

SALARIES AND ALLOWANCES OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL*

(Amendment of section 3, 4 etc.)

भो कु० हे० चिपाठी (उन्नाद) सभापति जी, मैं प्रस्ताव करता ह कि ससद सदस्यों के बेतन तथा भत्ते मधिनयम, 1954 में भागे समोधन करने वाले विधेयक को पेश करने की धनमति दी आये।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Members of Parliament Act, 1954".

The motion was adopted.

^{*}Pu blished in Gazette of India Extraordinary, Part'II, Section 2, dated 7-7-67.